

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2816
ANSWERED ON:13.03.2000
VACANT POSTS OF JUDGES
CHANDRAKANT BHAURAO KHAIRE;GIRDHARI LAL BHARGAV;RAM SHAKAL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the total number of posts of Judges lying vacant in various High Courts, their benches and Supreme Court till date;
- (b) the steps taken/proposed to be taken to fill up these posts; and
- (c) the time by which the vacant posts are likely to be filled up?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

(a) : As on 1.3.2000, the vacancy position in respect of judges in the Supreme Court of India and in the High Courts and their Benches was as follows:

Supreme Court of India	3
High Courts	159

(b) and (c) : The filling up of vacancies in the Supreme Court of India and the High Courts is a consultative process among the Constitutional authorities. While every effort is made to fill up the existing vacancies expeditiously, vacancies do keep on arising on account of retirement, resignation or elevation of Judges. It is not possible to indicate the exact time by which the vacant posts are likely to be filled up.